

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE**

**RAJYA SABHA**

**QUESTION NO06.12.2010**

**ANSWERED ON**

**RETIREMENT AGE OF JUDGES IN SUPREME COURT .**

2862

Shri P. Rajeeve

Will the Minister of COALLAW & JUSTICE be pleased to state :-

- (a) whether the Ministry proposes to increase the retirement age of Supreme Court Judges;
- (b) If so, the details thereof; and
- (c) whether the Ministry has decided to introduce any evaluation scheme to extend the retirement age?

**ANSWER**

MINISTER OF LAW & JUSTICE

(DR. M. VEERAPPA MOILY)

- (a) : No, Sir.
- (b) : Does not arise.
- (c): No such decision has been taken.